| | Name of Corporate | Debtor : Sintex- | BAPL Limited | | Annexure 2 Date of Commencemnt of CIRP : 18 December 2020 | | | | | (Version 7: Pursuant to claims received and updated as on 15 November 2022) | | | | | |
|--------|---|---------------------------|----------------|---------------------------|---|-------------------------------------|--|------------------------|--|---|------------------------------------|------------------------------|------------------------------------|----------------|--|
| | List of Unsecured Financial Creditor belonging to any class of creditor | | | | | | | | | | | | | | |
| SI No. | Name of creditor | Details of claim received | | Details of claim Admitted | | | | | | | Amount of any | | | | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | | Whether related party? | % of voting Share in COC if applicable | Amount of contingent claim | mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any | |
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